

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 107 of 2012 and 43 of 2012

Dated: 8th January, 2013

In the matter of:

Power Grid Corporation of India Ltd. Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Sheshadri

Counsel for the Respondent(s) : Mr. Manu Seshadri

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matters on **30th January, 2013.**

(Court Master)

rkt